## NATIONAL COMPANY LAW TRIBUNAL. SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. ROHAN RATASERARAN Covered for Belitumo
2. R. VIDHVASHANKAR Counal Por Respondent Counal Por Respondent

## **ORDER**

Counsel representing both the parties are present. Time extended at their request for hearing submissions in CA 73/2017. Put up on 12.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc